## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 51/14	TP 64/16	For submitting arguments	397/398	Puttanarayanappa Nadikeraiah & 3 Ors. Vs Bindu Labels Pvt. Ltd., & Another

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

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## ORDER

PCS for Petitioner is present. Counsel for Respondent is also present. Both of them reported that, talks of compromise failed and both are ready to submit their arguments on the main petition. List it on 15/02/2018.

Member (T)

Member (J)